



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2011-12/286

IDMD.PCD.2302/14.03.04/2011-12

November 30, 2011

To All Market Participants

Credit Default Swaps (CDS) for Corporate Bonds-Reporting Platform

A reference is invited to our [circular IDMD.PCD.No. 5053 /14.03.04/2010-11 dated May 23, 2011](#) enclosing the Guidelines on Credit Default Swaps (CDS) for Corporate Bonds wherein it was indicated that *Market-makers* shall report their CDS trades with both *users* and other *market-makers* on the reporting platform of CDS trade repository within 30 minutes from the deal time.

2. It is advised that all market makers shall report their CDS trades in corporate bonds within 30 minutes of the trade to the Clearing Corporation of India Limited (CCIL) trade repository CCIL Online Reporting Engine (CORE) beginning December 1, 2011.

Yours faithfully,

(K K Vohra)
Chief General Manager

Related Press Release/Notifications	
Nov 30, 2011	Introduction of Credit Default Swaps (CDS) for Corporate Bonds
	Prudential Guidelines on Credit Default Swaps (CDS)
	Guidelines on Capital Adequacy and Exposure Norms for Credit Default Swaps (CDS)